

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-512

IB-375/PB/2018

IA/2576/2021, IA/2973/2024, IA/2869/2024, IA/2180/2024, IA/2256/2024,
IA/2459/2024, IA/1658/2024, IA/1581/2024, IA/1935/2024, IA/1874/2024,
IA/1087/2024, IA/1037/2024, IA/613/2021, IA/2508/2021, IA/1330/2024,
IA/1386/2024, IA/1231/2024, IA/1232/2024, IA/827/2021, IA/2726/2021,
IA/3067/2021, IA/4125/2021, IA/4232/2021, IA/5454/2021, IA/5611/2021,
IA/6338/2022, IA/1326/2023, IA/1439/2023, IA/1677/2023, IA/2567/2023,
IA/562/2024, IA/587/2024, IA/588/2024

IN THE MATTER OF:

M/s. Bipin Industries Pvt. Ltd.

.....Applicant

Vs.

M/s. ABW Infrastructure Ltd.

.....Respondent

SECTION

U/s 7 IBC CIRP

Order delivered on 01.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Ms. Hita Sharma, Ms. Prachi Bhatia, Advs. in
IA/1231/2024 & IA/1232/2024
Mr. Sarad Kumar Sunny, Mr. Keshav Mann, Advs. in
IA/2973/2024 & IA/1326/2023
Mr. Simon Benjamin, Adv. in IA/1386/2024
Dr. Chandeeep Singh, Mr. Rakesh Agarwal in
IA/2576/2021
Mr. Alok Kumar, Ms. Somya Yadav, Advs. in
IA/613/2021
Mr. Monu Garg, in IA/562/2024
Mr. Raghav Kacker, Mr. Ribhav Pande, Mr. Aayush
Shukla, Advs. in IA/1935/2024
Mr. Anand Prakash Dubey, Adv. in IA/1658/2024
Ms. Swastika Kumari, Adv. in IA/2459/2024

Mr. Vaibhav Mahajan, Adv. in IA/1087/2024
Mr. Arjun Jain, Ms. Anushree Narain, Mr. Vipin Chaudhary, Advs. in IA/1581/2024
Mr. Vipul Ganda, Ms. Sakshi Rastogi, Advs. in IA/4232/2021
Mr. Abhinav Arora, Adv. in IA/2180/2024
Mr. Anirban Bhattacharya, Adv. in IA/46338/2022
Mr. Ankur Kashyap, Mr. Aman Bajaj, Mr. Purushartha Singh, Advs. in IA/1037/2024
Mr. Shivansh Soni, Adv. in IA/1677/2023
For the Respondent : Mr. Alok Kumar, Ms. Somya Yadav, Advs. for R-2 in IA/2256/2024
Mr. Sudhanshu Khandelwal, Adv. for R-2 (Union Bank)
For the RP : Mr. Satya Prakash Gupta, RP with Mr. Ashish Verma, Ms. Salonee Keshwani, Advs.
For the DTCP : Mr. Shekhar Raj Sharma, Dy. AG Haryana with Ms. Nidhi Narwal, Adv.

ORDER

Due to paucity of time, the matter is listed on **26.07.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)